

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.333 OF 2020

PETITIONERS:

1. TRAVANCORE DEVASWOM EMPLOYEES UNION (PUNALUR GROUP)
REPRESENTED BY ITS SECRETARY
R. PRASANTHAN PILLAI
S/O LATE P.N. RAMACHANDRAN PILLAI,
PRESENTLY WORKING AS NADASWARAM ARTIST,
SRI MAHADEVA TEMPLE, TRIKODESWARAM, PUNALUR GROUP
2. G. SURESH KUMAR
PRESENTLY WORKING AS TAVIL ARTIST
KULATHUPUZHA SREE DHARMASHASTHA TEMPLE
KOLLAM.

BY ADV. S. RADHAKRISHNAN

RESPONDENTS:

1. STATE OF KERALA REPRESENTED BY
THE SECRETARY REVENUE (DEVASWOM) DEPARTMENT,
GOVT. SECRETARIAT ANNEXE,
THIRUVANANTHAPURAM, PIN - 695 001.
2. THE TRAVANCORE DEVASWOM BOARD
REPRESENTED BY THE SECRETARY, TDB
HEAD OFFICE, NANTHANCODE,
THIRUVANANTHAPURAM, PIN - 695 003.
3. THE COMMISSIONER,
TRAVANCORE DEVASWOM BOARD,
NANTHANCODE,
THIRUVANANTHAPURAM, PIN - 695 003.

R1-BY SMT. VINITHA B, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
05.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

JUDGMENT

Learned counsel for the petitioners seeks permission to withdraw the writ petition with liberty to file a fresh petition. Permission granted. Accordingly writ petition is dismissed as withdrawn with liberty to file a fresh petition, if circumstances warrant.

**BECHU KURIAN THOMAS
JUDGE**

SM

APPENDIX

PETITIONERS EXTS:

EXT. 1: A TRUE COPY OF ORDER NO. ROC 3701/20/EST-1(I)
DATED 24.04.2020

EXT. 2: A TRUE COPY OF THE ORDER NO. ROC 3701/20/EST.-1(III)
DATED 13.04.2020

EXT. 3: A TRUE COPY OF ORDER NO. ROC 3701/20/EST-1(I)
DATED 24.04.2020